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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.S.P. No. 923/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. Rambandhu Masalewale Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Akshay B.Udeshi - Advocate i/b M/s Sanjay Udeshi and Co, Advocates for the Petitioners.		<u>sklybvdw</u>

ORDER

CSP No.923/230-232/NCLT/MB/MAH/2017

Sd/-
V. NALLASENAPATHY
Member (Technical)

Petition is admitted. List this matter on 14.12.2017

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)